

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 210 of 2013

Dated : 24th January, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Matrix Power Pvt. Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. A.T. Rao, Adv for
Mr. A. Subba Rao
Mr. K.V. Mohan
Mr. K.V. Balakrishnan

ORDER

The learned counsel for the Respondent No.2 undertakes to file the counter reply by 07.02.2014 after serving copy on the other side.

Post the matter for hearing on **17th February, 2014.**

In the meantime, rejoinder if any, be filed.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member